

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, NEAR RAJASTHAN HIGH COURT, POST BOX NO. 619
JODHPUR**

ORDER SHEET

COURT NO. : 1

23/10/2018

O.A./290/2017/2017

PREMA RAM

M.A./290/218/2018

-V/S-

[FOR SUMMONING RECORD]

M/O DEFENCE

[REJOINDER NOT FILED]

ITEM NO:12

FOR APPLICANTS(S) Adv. :

Mr. S.K. Malik

FOR RESPONDENTS(S) Adv.:

Ms. Monika Tak proxy for Mr. K.S. Yadav

Notes of The Registry	Order of The Tribunal
	<p>Heard learned counsels for both sides on MA No.218/2018 for summoning of record/documents.</p> <p>I have perused the MA.</p> <p>It is seen that the documents sought for in the aforesaid MA are the necessary documents to adjudicate the matter. Therefore, the MA No.218/2018 is allowed and the respondents are directed to file the documents/record as prayed for by the applicant in MA No.218/2018 before the next date of hearing, after serving copy of the same to learned counsel for the applicant.</p> <p>List on 04.12.2018 for final hearing.</p> <p style="text-align: right;">(HINA P. SHAH) MEMBER (J)</p>